
(2023) 03 TP CK 0001
In the Tripura High Court
Case No : Writ Petition (C) No. 109 Of 2023

Dr. Hamari Debbarma

APPELLANT

Vs

State Of Tripura And 2 Ors.

RESPONDENT

Date of Decision : 03-03-2023

Acts Referred:

Citation : (2023) 03 TP CK 0001

Hon'ble Judges : Arindam Lodh, J

Bench : Single Bench

Advocate : C. S. Sinha, D. Bhattacharya, R. G. Chakraborty, Raju Datta

Judgement

Arindam Lodh, J

Heard Mr. C. S. Sinha, learned counsel appearing for the petitioner. Also heard Mr. D. Bhattacharya, learned G.A appearing for the respondents-State and Mr. R. G. Chakraborty, learned standing counsel appearing for the respondent-TPSC.

Smt. Anima Debbarma, Deputy Secretary, Government of Tripura, Health and Family Welfare Department is directed to remain present before this Court at 10.30 am on 04.03.2023. Learned G.A. shall ensure the personal appearance of Smt. Anima Debbarma, Deputy Secretary, Government of Tripura, Health and Family Welfare Department.

Till further order, the operation of Memorandum dated 08.02.2023 issued by the Deputy Secretary, Health and Family Welfare Department shall remain suspended.

List the matter tomorrow (04.03.2023).